

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Arb. Appeal No. 5 of 2016**

Central Coalfields Limited, Ranchi ... Appellant  
Versus

Bhardwaj Construction Company & Ors. ... Respondents

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Appellant : Mr. Amit Kr. Das, Adv.

For the Respondents : Mr. Shresth Gautam, Adv.

**20 / 24.06.2020**

Heard the parties through Video Conferencing.

Learned counsel for the appellant and learned counsel for  
the respondents jointly prays for time.

Prayer for time is allowed as the last chance.

List this appeal four weeks after the lockdown period is over.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-